

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1092

TO BE ANSWERED ON THE 21ST JULY, 2017

PURCHASE OF GPS UNITS

1092. SHRI DUSHYANT CHAUTALA:
SHRI ASADUDDIN OWAISI:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether thousands of hand-held GPS units purchased for the Army are lying in the Central Ordnance Depot;
- (b) if so, the details thereof and the total number of hand-held GPS units procured by the Government for army for the last three years;
- (c) whether these items were purchased from trader against the established norms of purchase, if so, the details thereof and the reasons therefor;
- (d) whether the Government has ordered any inquiry in procurement of these items and if so, the details thereof; and
- (e) whether these hand-held GPS have failed to meet the quality standard and are not usable, if so, the details thereof and the financial loss incurred to Government and corrective actions taken by the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) & (b): A total quantity of 16,720 of hand-held GPS units have been procured during the last three financial years from 2014-15 to 2016-17, out of which 12,039 quantity have already been issued to units. The balance are held by COD for issue to units as per requirement.

(c) Procurement of these items were done on an Open Tender Enquiry basis as per the provisions of Defence Procurement Manual 2009.

(d) & (e): 214 out of 16,720 number of hand-held GPS units were found defective during inspection / usage and are under replacement by the vendor who has confirmed free replacement of all defective GPS units. In addition, the firm has offered to extend the warranty by one additional year. Army Headquarters has ordered a Board of officers for re-inspection of entire 16,720 quantity to detect any defective GPS for free replacement by the firm.
